

CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH: JODHPUR

ORIGINAL APPLICATION NO. 253/2010

Date of order: 19.07.2011

CORAM:

**HON'BLE DR. K.B.SURESH, JUDICIAL MEMBER
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Dr. S.C.Dubey S/o Late Shri K.L. Dubey aged 59 years, R/o Opposite Verma Tanker, Near Astha Institute, H.No. 340, Scheme 34, Neemuch (MP) (Posted to KV No. 1 Pratap Nagar, Udaipur, as PGT History).

...Applicant.

For the applicant : Mr. K.K.Shah, Advocate for applicant.

VERSUS

- 1- The Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
2. Assistant Commissioner, Kendriya Vidyalaya Sangathan (RO), 92, Gandhi Nagar Marg, Bajaj Nagar, Jaipur.
3. The Principal, Kendriya Vidyalaya No. 1, Pratap Nagar, Udaipur.

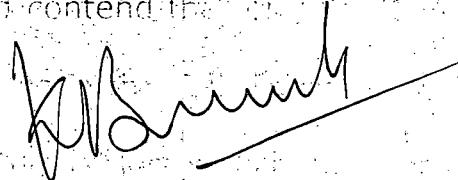
...Respondents.

For the respondents : None present.

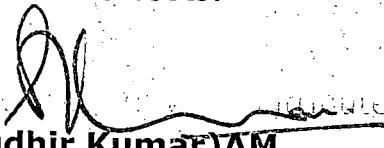
**ORDER (ORAL)
(Per Dr. K.B. Suresh, Judicial Member)**

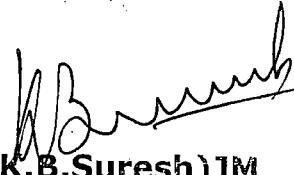
Heard.

2- The applicant would contend that on the basis of Annex.A/2 he ought to have been included in the GPF Scheme as his Account No. is 963 but, the same document mention Management Portion also. In normal situation, every year he would have received such intimation from his own office. He would say that he did not know that his account was continuing with CPF all these years even though vide communication at Annex. R/1 dated 2.1.1989 he had opted for CPF and same had been followed. Had he opted for GPF the Government



need not have contributed to his welfare, but having accepted contribution since 1989, he is stopped from claiming other wise now, and seek to divert in other scheme. The order dated 2.5.1989 at Annex.A/3 which applicant has produced, is also indicative of the fact that he is in CPF Scheme and the Account No. is also given, & he. therefore, there is no merit in the O.A. The O.A. is dismissed with no order as to costs.


(Sudhir Kumar)AM


(Dr.K.B.Suresh)JM

jrm